

## **HARYANA VIDHAN SABHA**

**LIST OF BUSINESS FOR THE MEETING OF THE HARYANA VIDHAN SABHA TO BE HELD IN THE HALL OF THE HARYANA VIDHAN SABHA, VIDHAN BHAWAN, CHANDIGARH, ON THURSDAY, THE 12<sup>TH</sup> FEBRUARY, 2009 AT 2.00 P.M.**

### **I. QUESTIONS**

Questions entered in the separate list to be asked and answers given.

### **II. MOTION UNDER RULE 121**

A MINISTER

to move that rule 30 of the Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly be suspended in its application to the motion regarding transaction of Government Business on Thursday, the 12<sup>th</sup> February, 2009.

ALSO

to move that rule 30 of the Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly be suspended and Government Business be transacted on Thursday, the 12<sup>th</sup> February, 2009.

### **III. RESUMPTION OF DISCUSSION ON THE GOVERNOR'S ADDRESS**

RESUMPTION of discussion on the following motion moved by Shri Venod Kumar Sharma, M.L.A. on the 10<sup>th</sup> February, 2009, namely :-

“That an address be presented to the Governor in the following terms :-

‘That the Members of the Haryana Vidhan Sabha assembled in this Session are deeply grateful to the Governor for the Address which he has been pleased to deliver to the House on the 6<sup>th</sup> February, 2009 at 2.00 P.M.’”.

**CHANDIGARH:  
THE 10<sup>TH</sup> FEBRUARY, 2009.**

**SUMIT KUMAR,  
SECRETARY.**